

MOST IMMEDIATE

By Special Messenger/E-mail

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I

Dated: 05.03.2021

To

Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer,
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Elections to Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal, and some Bye-elections, 2021-Deployment of Expenditure Observers – Reg.

Sir,

I am directed to refer to your letter no. C-50/56/2020-Ad.II, dated 19.01.2021, 25.01.2021, 28.01.2021 and 09.02.2021, and to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Commission has deployed **2 IRS(C&IT) Officers** (as per list enclosed) as Expenditure Observers for **General Election to Legislative Assembly of Puducherry, 2021** announced by the Commission vide its Press Note no. ECI/PN/16/2021, dated 26.02.2021 (copy enclosed).

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, they will be deemed to be on deputation to the Election Commission during the period they are working as Observer. Working as Observers of the Election Commission they will be subject to the control, superintendence and discipline of the Election Commission with respect to their duties performed as Observers.

3. Observers are entitled for TA/DA as admissible on tour. They will draw TA/DA from their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of their Ministry or Department/Office. They are also entitled to travel by air by any scheduled commercial flight of any airlines. However, whenever they travel by train, it shall be as per their entitled class.

4. The Expenditure Observers are also required to go through "Compendium of Instructions on Election Expenditure Monitoring (August, 2020)" available on the ECI website www.eci.gov.in-Compendium of Instructions-Compendium of Instructions on Election Expenditure Monitoring (August, 2020).

5. The Expenditure Observers may be informed that-

(i) They are required to upload their photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.

(ii) User id and password for accessing the Observer portal is 'Observer Code' mentioned against his/her name. They should change their passwords on first login, if they so wish.

(iii) They are requested to remain in contact with their Nodal Officer.

(iv) The deployment order indicating the State, District and Constituency is enclosed.

(v) They are required to make 3 visits to the assembly constituencies assigned to them as under:

1st visit – On the date of notification for 3 days (from 12.03.2021 to 14.03.2021)

2nd visit- Immediately after last date for withdrawal of candidatures and stay in the constituency upto poll day/re-poll, if any (from 22.03.2021 to 06.04.2021)

3rd visit- On 25th day of declaration of result for 8 days (from 27.05.2021 to 03.06.2021)

6. You are requested to intimate the Expenditure Observers accordingly and deliver the deployment order to the Expenditure Observers concerned immediately. A compliance report in this regard is to be furnished to the Commission by 8st March, 2021.

Yours faithfully,



(Anup Kumar Khakhlyar)
Under Secretary
(khakhlyanup@eci.gov.in)

Encl: List of deployed Expenditure Observers.

Copy to : Chief Electoral Officer, Puducherry, for kind information and requested to intimate the DEOs concerned. (By Camp Bag/e-mail)



(Anup Kumar Khakhlyar)
Under Secretary

LIST OF DEPLOYED EXPENDITURE OBSERVERS -

Puducherry

Central Board Of Excise And Customs

Sl.No	Observer Code	Name	AC-Name &No. [District Name]	Service	Year	HomeState	Office State	Deployed State	Mobile No
1	R-18594	Devesh Gupta	11-Lawspet[Pondicherry],12-Kalapet[Pondicherry],15-Oupalam[Pondicherry],16-Oreampeth[Pondicherry],18-Mudaliarpet[Pondicherry]	IRS(C&CE)	2008	Rajasthan	Madhya Pradesh	Puducherry	9909242002
2	R-28459	Shiv Pratap Singh	21-Embalam[Pondicherry],22-Nettapakkam[Pondicherry],23-Bahour[Pondicherry]	IRS(C&CE)	2002	Uttar Pradesh	Maharashtra	Puducherry	8097205407